

No. 4/8/2009-IR  
Government of India  
Ministry of Personnel, Public Grievances & Pension  
Department of Personnel & Training  
\*\*\*\*\*

North Block, New Delhi  
Dated the 09<sup>th</sup> June 2009

To,

✓ The Secretary,  
Central Information Commission  
August Kranti Bhavan  
New Delhi

**Subject:-Revision of Allowances of the Chief Information Commissioner and the Information Commissioner in the Central Information Commission consequent upon the revision of Allowances of the Chief Election Commissioner and Election Commissioner/Judges of the Supreme Court.**

Sir,

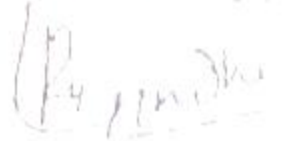
I am directed to convey sanction of the President for revision of the allowances of the Chief Information Commissioner and the Information Commissioners in the Central Information Commission in terms of the provisions of Section 13 of the Right to Information Act, 2005, consequent upon the revision of salary and allowances of the Chief Election Commissioner and the Election Commissioners pursuant to the issue of The High Court and Supreme Court Judges (Salaries and Conditions of service) Amendment Ordinance, 2009, as under :-

**Allowances:**

**Entitlements at enhanced rates to the Chief Information Commissioner and Information Commissioners at par with the Chief Election Commissioner and the Election Commissioners for the existing incumbents only.**

2. The above revisions shall be governed under the provisos made under Section 13 of the Right to Information Act, 2005.
3. This issues with the concurrence of Ministry of Finance, Department of Expenditure vide their I.D.No.1359/JS(Per)/09 dated 9.6.2009.

Yours faithfully,



(R.K.Girdhar)

Under Secretary to the Govt. of India

Copy to -

1. Chief Information Commissioner/Information Commissioners, CIC
2. Ministry of Finance, Deptt. of Expenditure, IC : w.r.t I.D. Note referred above
3. Dir. (EII), DoPT
4. Controller of Accounts, Ministry of Personnel, PG & Pensions
5. Pay & Account office, CAT
6. Budget Section
7. IFD, MHA
8. Guard file

12 JUN 2009

May kindly follow up.

So (Cash)

16/6/2009

849/AS/09  
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908/Secy CIC/09  
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12/6/09

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16/6/09  
15.6.09

JS (P&B)